

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2011**

TO BE ANSWERED ON THE 14TH MARCH, 2017/ PHALGUNA 23, 1938 (SAKA)

VIOLATION OF CEASEFIRE

2011. SHRI MALLIKARJUN KHARGE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Pakistan Government continues to violate the ceasefire agreements and official sources in Pakistan continue to support cross border firing, sabotage and infiltration into India;

(b) if so, whether the Government has taken stern remedial action unilaterally to tackle the situation and also to reduce casualties on Indian side;

(c) the number of cross border firings and ceasefire violations by Pakistan during each of the last three years and the current year; and

(d) the number of personnel from the Indian Forces and civilians killed and injured in these violations during the said period?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Yes , Madam;

(b): The following measures have been taken by the Government to check ceasefire violations at the borders and ensure the safety of the civilians at such areas:

(i) Proper defence preparedness (including strengthening of Nakas, field fortifications, high mast lights etc.) is ensured on the International Border.

(ii) Immediate and effective retaliation by Indian Army and BSF Personnel is carried out during instances of unprovoked fire and ceasefire violations. In addition, all violations of ceasefire are taken up with Pakistan authorities at the appropriate levels, through established mechanisms.

(iii) BSF regularly interacts with border population situated close to border and educates them not to move in vicinity of areas prone to unprovoked fire without prior information / permission of BSF. Efforts are also made to inform the villagers on occurrence of cross border firing.

(iv) Diplomatically, India has repeatedly emphasized, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control (LC) and abide by the ceasefire commitments along the International Border and LC.

In addition to above , in the event of persistent cross border firing, various measures are also taken for convenience of the people residing in the border districts. The affected families are shifted to safer places temporarily in Government and private accommodations and effort is made

to provide them with basic amenities like health care, drinking water, power, temporary toilets, sanitation and security, till they return to their homes. Security measures are augmented in border areas and anti infiltration grid is strengthened . Police deployment is made for border villages during the night. Adequate security is provided to the abandoned villages for protection of property. Close coordination among BSF, Army, Police and Civil administration is maintained.

(c) & (d): The details of ceasefire violations reported from across the borders and the number of security personnel and civilians killed in Jammu and Kashmir (J&K), during the last three years and the current year is as under:-

No. of Ceasefire Violations		
Years	Along the line control in the State of the J&K under operational control of Army	Along the International Border in the State of J&K under operational control of BSF
2014	153	430
2015	152	253
2016	228	221
2017(till February)	22	6

Casualties of Civilians and Security Personnel due to Ceasefire Violations						
Year	Civilians		Army Personnel		BSF Personnel	
	Killed	Injured	Killed	Injured	Killed	Injured
2014	14	101	1	11	2	17
2015	16	71	6	17	4	9
2016	13	83	8	74	5	25
2017(till February)	0	0	0	0	0	0